

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**CP No. 171/2015**

**SECTION OF THE COMPANIES ACT: 391 & 394**

**In the matter of:**

**M/s. Priyadrshani Institute for information Technology Pvt. Ltd. .... Petitioner**

**Coram: Shiv Ram Bairwa, Registrar**

**Order deliver on 31.08.2017**

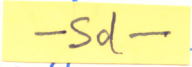
For the Petitioner (s) : Shri J.H. Khan, Advocate

For Regional Director : Shri Manish Raj, Company Prosecutor

**ORDER**

The advocate for the petitioner has sought two weeks time to file an affidavit of compliance with regard to order dated 3.8.2016 of Hon'ble High Court of Delhi.

List the matter on 15.09.2017.

  
**(Shiv Ram Bairwa)**  
**Registrar**